

**NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/12/2016 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

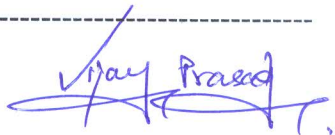
APPLICATION NUMBER :
PETITION NUMBER : CP/6/2016
NAME OF THE PETITIONER(S) : Mathew Koshy
NAME OF THE RESPONDENT(S) : Palmyra Springs Private Limited & 3 Others
UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL) SIGNATURE	DESIGNATION
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REPRESENTATION BY WHOM

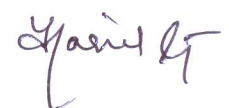
T.H. VIJAY PRASAD
Practicing Company Secretary

Counsel for the petitioner



HARISH CHOWDHARY,
FOR T.M. NAIDU & CO.
ADVOCATE.

COUNSEL FOR RESP.
(AUS RESP) ,

FOR T.M. NAIDU & CO


ORDER

Shri T M Vijayprasad, PCS representing petitioner present. Shri Harish Chowdhary, counsel for R1& R2 present and filed vakalat for R3 & R4 today. He prayed time for filing counter. Time extended for filing of counter on behalf of R3 & R4 by serving a copy to the other side within a week. Counsel for petitioner is directed to file rejoinder, if any, by the next date of hearing. Put up on 02.01.2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)